

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal the 26th February, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice to hold court on 26.02.2024 on account of casual leave, it is notified as under:

- i) Matter fixed on 26.02.2024 before the special division bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma (Division Bench No. 1) will be taken up by Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates.
- ii) Matters fixed on 26.02.2024 before the regular division bench of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui (Division Bench No. 2) will be taken up by Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui for fixing dates.

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ *4906-23* Imphal, the 26th February, 2024
Copy to:

1. *The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.*
2. *The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Admn.)/(Vigilance), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*
11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*